

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2264
ANSWERED ON:07.12.2006
MERGER OF TOURISM SCHEMES
Sonowal Shri Sarbananda

Will the Minister of TOURISM be pleased to state:

- (a) Whether the Government has approved merger of the Integrated Development of tourists circuits scheme and the product/infrastructure and destination development scheme ;
- (b) If so, the details thereof ;
- (c) Whether the contribution of the Union Government has been raised under the above scheme ;
- (d) If so, the details thereof; and
- (e) The allocation made for development of tourism for 2006-07, State-wise ?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF TOURISM AND CULTURE (SMT. AMBIKA SONI)

(a): Yes, Sir.

(b), (c) & (d): For improvement of existing tourism products and developing new tourism products to world standard, the central financial assistance to implementing agencies has been enhanced to Rs. 25.00 crore for destination development and Rs. 50.00 crore for circuit development for identified major destinations and circuits, based on tourist traffic. It has also been decided that the existing ceiling of central financial assistance to States/UTs, amounting to Rs. 5.00 crore and Rs. 8.00 crore for development of other destinations and circuits respectively, would continue for other projects.

(e): The total allocation made for development of tourism during the year 2006-07 is Rs. 830 crore. The financial assistance sanctioned to various States/UTs for development of tourism infrastructure during the year 2006-07 as on date is at Annexure.